NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/690/IB/CB/2017

NAME OF THE PETITIONER

: ADIQUITY TECHNOLOGIES PVT LTD

NAME OF THE RESPONDENT(S)

: NETMEDS MARKET PLACE LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

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ORDER

Insolvency professional Mr.P.Raju lyer representing the petitioner present. Corporate debtor Mr.A.Ramesh Kumar appeared for the respondent and filed counter and they are directed to serve the copy of the same to the other side. At request of both sides time is enlarged for making submissions. Put up on 03.01.2018.

-sel -(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /pb/

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

-sed -